

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

Chandrashekhar C

IV ADDL. DISTRICT AND SESSIONS JUDGE

Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M. - 12:00 P.M				
1	R.A. 10034/2020 (SUMMONS) IA/1/2020		SRI. LOKRAJ NAIK Vs SRI. HANUMANTHACHAR SINCE DEAD BY HIS LRS	SRI. SUNDARESH.G
ISSUE NOTICE				
2	R.A. 10012/2018 (NOTICE) IA/1/2018		Kalpana Vs Mamatha @ Lakshmi	R.M. KESHAVAKUMAR
3	M.C. 10187/2020 (NOTICE) IA/1/2019		Ravi.T.V. Vs Shilpa	VENKATACHALA B
4	R.A. 380/2012 (HEARING)		M.KRISHNAPPA Vs SIDDAGANGAPPA	G.A. Srikantegowda
5	R.A. 381/2012 (HEARING)		N.BHARATHALAKSHMI Vs SIDDAGANGAPPA	G.A. Srikantegowda.
ENQUIRY ON IA/S				
6	Misc 10003/2017 (EVIDENCE.)		Govardhan. K Vs Umadevi	R.Ravi
12:00 P.M. - 1:00 P.M				
7	M.V.C. 41/2020 (NOTICE)		SHIVASHANKAR B.R. Vs ANNAPOORNA	JAGANNATH .K.
8	Misc 10056/2020 (NOTICE) IA/1/2020 IA/2/2020		RAMANJINAPPA Vs SHARADHA	K.N.SATHISH KUMAR
APPELLANT/S ARGUMENTS BY.				
9	R.A. 10013/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Muniyappa Vs Rathnamma	S.A KHADRI
3:00 P.M. - 4:00 P.M				
10	M.V.C. 656/2014 (EVIDENCE.)		LAKSHMAMMA ALIAS LAKSHMIDEVI, Vs THE RELIANCE GENERAL INS CO., LTD.,	H.R.JAYARAM
11	M.V.C. 657/2014 (EVIDENCE.)		GAJENDRA C.N., MINOR, REP. BY HIS FATHER MR.N/RASIMHA MURTHY Vs THE RELIANCE GENERAL INS CO., LTD.,	H.R.JAYARAM

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	M.C. 10104/2020 (EVIDENCE.) IA/1/2017		Vijay Kumar alias Sunil Kumar Vs Malashre	S.A. KHADRI
13	M.C. 10148/2020 (EVIDENCE.) IA/1/2018		Manjunatha.G.N. Vs Hemavathi @ Sangeetha	NARENDRABABU
14	P and SC 10006/2020 (EVIDENCE.) IA/1/2019		Vijayalakshmi.K.N. Vs Nil	M.B.Shanthe Gowda
4:00 P.M - 5:00 P.M				
15	M.C. 10178/2020 (EVIDENCE.) IA/1/2018		Sanjay Kumar Vs Varsha.G.	K.N.Sathish Kumar
ENQUIRY ON IA/S				
16	R.A. 10029/2019 (EVIDENCE.) IA/2/2016 IA/1/2016		Sri M.G Hanumantharaju Vs Smt Sunandamma	
17	R.A. 10071/2019 (EVIDENCE.) IA/3/2018 IA/1/2018 IA/2/2018		Leelavathi @ Neelamma Vs Nanjappa	M.B.Shankaregowda
Cases listed below are adjourned due to Covid 19				
18	A.P. 10025/2020 (NOTICE) IA/1/2020	19-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. NAGARAJ	SRI.PRAKASHA ANGADI. B.V
19	A.P. 10026/2020 (NOTICE) IA/1/2020	19-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SMT. NARASAMMA	SRI.PRAKASHA ANGADI. B.V
20	A.P. 10027/2020 (NOTICE) IA/1/2020	19-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SMT. LAKSHMAMMA	SRI.PRAKASHA ANGADI. B.V

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
21	A.P. 10028/2020 (NOTICE) IA/1/2020	19-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. MURTHAPPA	SRI.PRAKASHA ANGADI. B.V
22	A.P. 10029/2020 (NOTICE) IA/1/2020	19-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SMT. LAKSHMAMMA	SRI.PRAKASHA ANGADI. B.V
23	A.P. 10030/2020 (NOTICE) IA/1/2020	19-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. GANGAPPA	SRI.PRAKASHA ANGADI. B.V
24	A.P. 10031/2020 (NOTICE) IA/1/2020	19-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. SIDDALINGAIJAH	SRI.PRAKASHA ANGADI. B.V
25	A.P. 10032/2020 (NOTICE) IA/1/2020	19-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI.PILLAPPA	SRI.PRAKASHA ANGADI. B.V
26	A.P. 10066/2020 (NOTICE) IA/1/2020 IA/2/2020	19-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. N. A. NAGARAJU	SRI.PRAKASHA ANGADI. B.V
27	A.P. 10067/2020 (NOTICE) IA/1/2020 IA/2/2020	19-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SMT. RATHNAMMA	SRI.PRAKASHA ANGADI. B.V

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28	A.P. 10068/2020 (NOTICE) IA/1/2020 IA/2/2020	19-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. PUTTARUDRAIAH	SRI.PRAKASHA ANGADI. B.V
29	A.P. 10069/2020 (NOTICE) IA/1/2020 IA/2/2020	19-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. H.S. VISHWANATH	SRI.PRAKASHA ANGADI. B.V
30	A.P. 10070/2020 (NOTICE) IA/1/2020 IA/2/2020	19-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. REVANNA	SRI.PRAKASHA ANGADI. B.V
31	A.P. 10071/2020 (NOTICE) IA/1/2020 IA/2/2020	19-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. J.V. RANGARAJU	SRI.PRAKASHA ANGADI. B.V
32	A.P. 10072/2020 (NOTICE) IA/1/2020 IA/2/2020	19-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SMT. SHANTHAMMA	SRI.PRAKASHA ANGADI. B.V
33	A.P. 10073/2020 (NOTICE) IA/1/2020 IA/2/2020	19-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. VEERANNA	SRI.PRAKASHA ANGADI. B.V
34	A.P. 10074/2020 (NOTICE) IA/1/2020 IA/2/2020	19-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. GANGADARAIAH	SRI.PRAKASHA ANGADI. B.V

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Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
35	A.P. 10075/2020 (NOTICE) IA/1/2020 IA/2/2020	19-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. GURURAJA B.J	SRI.PRAKASHA ANGADI. B.V
36	A.P. 10076/2020 (NOTICE) IA/1/2020 IA/2/2020	19-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. GOKULA KRISHNA.B	SRI.PRAKASHA ANGADI. B.V
37	A.P. 10077/2020 (NOTICE) IA/1/2020 IA/2/2020	19-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SMT. GANGAMMA	SRI.PRAKASHA ANGADI. B.V
38	A.P. 10078/2020 (NOTICE) IA/1/2020 IA/2/2020	19-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. GURUSHANKARAPPA.M	SRI.PRAKASHA ANGADI. B.V
39	A.P. 10079/2020 (NOTICE) IA/1/2020 IA/2/2020	19-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. DEVANDRA	SRI.PRAKASHA ANGADI. B.V
40	A.P. 10080/2020 (NOTICE) IA/1/2020 IA/2/2020	19-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SMT. SUSHEELAMMA	SRI.PRAKASHA ANGADI. B.V
41	A.P. 10081/2020 (NOTICE) IA/1/2020	19-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAION UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SMT. SUNANDAMMA	SRI.PRAKASHA ANGADI. B.V

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
42	A.P. 10082/2020 (NOTICE) IA/1/2020	19-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAJON UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. NANJUNDAIAH	SRI.PRAKASHA ANGADI. B.V
43	A.P. 10083/2020 (NOTICE) IA/1/2020 IA/2/2020	19-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAJON UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. G. BALARAJU	SRI.PRAKASHA ANGADI. B.V
44	A.P. 10084/2020 (NOTICE) IA/1/2020	19-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAJON UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SMT. GOWRAMMA	SRI.PRAKASHA ANGADI. B.V
45	A.P. 10085/2020 (NOTICE) IA/1/2020 IA/2/2020	19-01-2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA PROJECT IMPLEMENTAJON UNIT-BENGALURU REP BY S.P. SOMASHKAR Vs SRI. C.N. ANANTHGOWDA	SRI.PRAKASHA ANGADI. B.V

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

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Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
1	Crl.Misc. 10169/2020 (FIRST HEARING)		Suresha S Vs Doddabelavangala P.S.	D.M. Renukamurthy
SS TO WITNESSES				
2	SC 10021/2018 (EVIDENCE)		State by Doddabelavangala P.S Vs Rajesh	Public Prosecutor
12:00 P.M - 1:00 P.M				
EVIDENCE ON DEFENCE				
3	SC 10038/2018 (EVIDENCE)		State by Doddaballapura Rural Police Station Vs Santhosha K.M.	Public Prosecutor
4	SC 10013/2020 (Compliance)		STATE BY DODDABELAVANGALA POLICE STATION Vs RAVIKUMAR GOWDA ALIAS HAIRSH	PUBLIC PROSECUTOR

IN THE COURT OF PRL. CIVIL JUDGE & JMFC, DODDABALLAPURA
CAUSE LIST DATED 7-12-2020
MORNING SESSION

SL No.	CASE NO	STAGE	PLAINITFF/COMPLAINANT ADVOCATES	DEFENDANT /ACCUSED ADVOCATES
1	OS 277/2017	EVIDENCE	NM	LS
2	OS 337/2009	EVIDENCE	BRA	MKM
3	OS 359/2018	EVIDENCE	RM	VKRM
4	OS 199/2004	EVIDENCE	SRSP	RBG
5	OS 417/2015	EVIDENCE	ARN	SAK
6	PCR 233/2019	HEARING	TKHR	-
7	OS 357/2020	HEARING	HCM	VKRM
8	OS 59/2017	HEARING	HMM	HMP
9	CC 1973/2020	COMMITTAL	APP	VINODRAJ
10	CC 464/2006	ARGUMENTS	APP	TNB
11	CC 217/2017	HEARING	RM	ANJ/RMR
12	PCR 61/2020	HEARING	RM	-
13	OS 357/2017	HEARING	MKM	BKGR
14	OS 321/2020	HEARING	NNM	RS
15	OS 267/2020	HEARING	NNM	-
16	OS 323/2020	SUMMONS	GTN	-
17	OS 329/2019	OBJECTIONS	ARN	CGR, DG
18	OS 73/2020	OBJECTIONS	JK	SAK
19	OS 337/2014	OBJECTIONS	VKRM	BSM
20	OS 419/2019	OBJECTIONS	NK/KRN	HMM

AFTERNOON SESSION

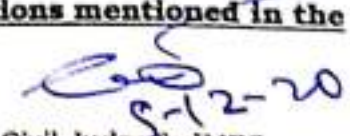
1	OS 103/2010	EVIDENCE	RVR	AK, SAK
2	OS 543/2018	EVIDENCE	BSM	EXPARTE
3	OS 323/2018	EVIDENCE	MKM	DAS
4	OS 331/2012	EVIDENCE	SN	PR, LS
5	OS 159/2008 OS 123/2008	EVIDENCE	ANL	SN
6	OS 421/2018	HEARING	JBD	BCM
7	OS 187/2016	HEARING	TNB	DS
8	OS 165/2012	HEARING	BMB	LS
9	OS 295/2018	HEARING	DEVNAS	DN
10	CRL MIS 274/2013	HEARING	LS	RM
11	PCR 252/2019	ARGUMENTS	CP	-
12	OS 509/2015	OBJECTIONS	PM	RMK
13	OS 117/2019	OBJECTIONS	YSR	CVK
14	OS 127/2019	OBJECTIONS	SRSP	BHC

15	OS 27/2016	ORDERS	NM	LS
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PRE CONCILIATION CASES

1	385/2018		BKM	KYKS, BSM
2	OS 391/2011		RM	LMK, MGW
3	OS 299/2018		GCN	HVS, JK
4	OS 19/2018		RVR	PKG, HGH
5	OS 379/2015		NS	LS

NOTE: Evidence will be recorded as per the instructions mentioned in the SOP dated 12.11.2020


Pri. Civil Judge & JMFC
Doddaballapura

NOTE: All advocates are requested to strictly follow SOP dated 12.11.2020 issued by Hon'ble High court of Karnataka.

**THE COURT OF ADDL. CIVIL JUDGE AND JMFC
DODDABALLAPURA
Cause List Dated 07.12.2020
AFTERNOON SESSION**

Sl. No.		STAGE	PLAINTIFF / COMPLAINANT - Advocate	DEFENDANT / ACCUSED - Advocate
1	O.S 204/2009	HEARING	RM	HVS
2	O.S 240/2009	HEARING	MKM	-
3	O.S 254/2012	HEARING	TGV	-
4	O.S 318/2013	HEARING	JM	RM
5	O.S 12/2016	HEARING	MGV	MM
6	O.S 46/2017	HEARING	RM	TPM
7	O.S 254/2017	HEARING	TKHR	CG
8	O.S 434/2017	HEARING	SR	AK
9	O.S 378/2017	HEARING	MKM	RM
10	O.S 226/2018	HEARING	KRN	RM
11	O.S 58/2018	HEARING	SAK	DAS
12	O.S 38/2018	HEARING	NM	MKM
13	O.S 90/2018	HEARING	DKL	-
14	O.S 590/2018	HEARING	LMK	RM
15	O.S 382/2016	HEAIRNG	MKM	RM
16	O.S 56/2014	EVIDENCE	SK	THC
17	O.S 268/215	EVIDENCE	SM	KM
18	O.S 116/2018	EVIDENCE	BCJ	NB
19	O.S 252/2017	EVIDENCE	TKHR	DG
20	O.S 100/2019	EVIDENCE	MGV	CGR


Addl. Civil Judge & JMFC
Doddaballapura. 5/12/2020

- NOTE:-** 1. Advocates are requested to strictly follow new SOP dated 12.11.2020 issued by Hon'ble High Court of Karnataka.
2. Sitting will be in the afternoon session only, since PO is under going training by KJA during Morning Session.